

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 231 OF 2016 & IA NO. 495 OF 2016
&
APPEAL NO. 399 OF 2017 & IA NO. 1164 OF 2017

Dated: 27th August, 2018

APPEAL NO. 231 of 2016 & IA No. 495 of 2016

In the matter of :

Jodhpur Vidyut Vitran Nigam Ltd. & Anr. ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Anr. ...Respondent(s)

APPEAL NO. 399 of 2017 & IA No. 1164 of 2017

In the matter of :

M/s Jodhpur Vidyut Vitran Nigam Ltd. & Anr. ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Anr. ...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters on **28.08.2018.**

Court Master

Vg